

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – Training Programmes – District and Sessions Judges – VII Foundation Course for newly appointed two (02) District and Sessions Judges (Entry Level) for six months – Second Phase of three months training from 10.06.2019 to 09.09.2019 at the Telangana State Judicial Academy, Secunderabad to the newly appointed two (02) District Judges – **INCHARGE ARRANGEMENTS - ORDERS - ISSUED.**

- REF:**
1. G.O.Ms.No.47, Law (LA, LA & J – Spl.B) Department, dated 01.09.2018 from the Government of Telangana.
 2. High Court's Lr. Roc.No.5925/2018-B.Spl., dated 15.10.2018.
 3. Letter ROC.No.1609/2018/JA-Sec'bad, dated 25.10.2018 from the Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
 4. High Court's Proceedgins Order Roc.No.5925/2018-B.Spl., dated 30.10.2018.
 5. Letter ROC No.386/2019/TSJA-Sec'bad, dated 07.05.2019 from the Director, Judicial Academy, Secunderabad.

ORDER ROC.NO. 5925/2019-B.SPL., DATED: 14.05.2019

The High Court is pleased to pass the following order:

The following two (02) newly appointed District and Sessions Judges (Entry Level) by Direct Recruitment for the year 2017, mentioned in Column No.2, are hereby nominated to participate in the “**VII Foundation Course**” Phase-2 for a period of three months (out of six months) from 10.06.2019 to 09.09.2019 at Judicial Academy, Secunderabad and directed to handover charge of their post(s) to the officers mentioned in Column No.3, and proceed to attend the said “VII Foundation Course”.

In case the officers to whom they have to handover charge or either on leave are not available for any other reason the Unit Heads shall make alternative arrangements and intimate the same to the High Court.

SL NO	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Sri Anil Kiran Kumar Gedela, VI Additional District and Sessions Judge, Mahabubabad, Warangal District.	Chairman, Land Reforms Appellate Tribunal –cum- II Additional District and Sessions Judge, Warangal.
2.	Sri Murali Mohan Kannoju, XII Addl. District and Sessions Judge, Vikarabad, Rangareddy District.	XIII Addl. District and Sessions Judge, L.B.Nagar, Ranga Reddy District

The Officers mentioned in Column No.3, will be in full additional charge of the post(s) mentioned in corresponding Column No.2, during the period of absence of the above said officers who are nominated to participate in the above said course for three months from 10.06.2019 to 09.09.2019 at Telangana State Judicial Academy, Secunderabad.

The officers mentioned in Column No.2, shall handover charge of their post and also the additional post for which they are holding as full additional charge, if any, to the officers mentioned in Column No.3, while proceeding to the said VII Foundation Course and the officers mentioned in Column No.3, will be in full additional charge of the respective posts as handedover by the officers mentioned in Column No.2.

On return from the training, the officers mentioned in Column No.2 will assume charge of their regular post and also the post/s, if any, for which they are holding full additional charge from the officers mentioned in Column No.3.

NOTE: ** The Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting to VII Foundation Course at Telangana State Judicial Academy, Secunderabad.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)
14.5.19

To:

1. The officers Concerned.
 2. The incharge officers.
 3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana, Hyderabad.
(with a request to instruct the concerned to upload the proceedings in the High Court's website)
 4. The Director, Telangana State Judicial Academy, Secunderabad.
 5. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
 6. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
 - a) Ranga Reddy at b) Warangal
L.B.Nagar
 7. The Pay and Accounts Officer, Hyderabad
 8. **THE DISTRICT TREASURY OFFICERS :**
 - a) Ranga Reddy District, Exhibition Grounds, Nampally, Hyderabad.
 - b) Warangal
 9. The Sub-treasury Officers
 - a) Vikarabad, Ranga Reddy District
 - b) Mahabubabad, Warangal District
 10. **THE SECTION OFFICERS :**

a) Special Officer Section	b) Vigilance Cell	c) E-Section
d) Work Review Cell	e) O.P.Cell	f) B-Section
g) Accounts Section	h) Computer Section	i) D-Budget Section

High Court for the state of Telangana.
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